



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,6th February 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE (ACTING)
HONOURABLE MR. JUSTICE SOUMITRA SAIKIA**

COURT NO: 2

[DIVISION BENCH-I]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2023 TO 03-03-2023
(RELATING TO DIVISION BENCH-I), ALONG WITH
THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
39	WA/123/2022 FIXED	MUKSED ALI AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. M A SHEIKH MR M RAHMAN MR. M HOSSAIN MR A ISLAM	GA, ASSAM SC, REVENUE
ORDERS				
40	WP(C)/4045/2019 FIXED	UNION OF INDIA AND 7 ORS. Versus ON THE DEATH OF KIRTI CHANDRA GOGOI, HIS LEGAL HEIRS	MR. S C KEYAL	MR M HOQUE S R A NASER (r1.1) MR. M R SODIAL (r1.1) MR S AHMED (r1.1) MR S AHMED (r1.1) MR B HAZARIKA (r1.1) MR K BROOK MD. M HAZARIKA
41	WITH WP(C)/3159/2019	HIRENDRANATH NATH Versus THE UNION OF INDIA AND 4 ORS.	MR. P C DAS MR K K DAS MR. M KATAKI	ASSTT.S.G.I.
42	Mat.App./14/2021 FIXED, WITH LCR	SMTI. UMA RAY Versus MRIDUL RAY	MR. P J SAIKIA MR. P BORDOLOI	MR U DAS MR. S SAIKIA MS S BORO
HEARING				
43	WA/411/2013 FIXED	NIROD KUMAR DAS and 7 ORS. Versus MUSHARRAF HUSAIN CHOUDHURY and 5 ORS.	MR.D DAS MR.R SINGHA	GA, ASSAM MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG MR. L M RAHMAN MS.A KALITA MR.B K BORA MR.M R ISLAM
	WITH MC/3593/2013 in WA/411/2013	NIROD KUMAR DAS and 7 ORS. Versus MUSHARRAF HUSAIN CHOUDHURY and 5 ORS.	MR.D DAS MR.R SINGHA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
3)	MS. B CHOUDHURY	24-01-2023	To	08-02-2023
4)	MD. A J ATIA	30-01-2023	To	06-02-2023
5)	MR. R A CHOUDHURY	03-02-2023	To	03-03-2023
6)	MR. M R SODIAL	31-01-2023	To	10-02-2023
7)	MR. I ALAM	01-02-2023	To	08-02-2023
8)	MR. B BARMAN	23-02-2023	To	28-02-2023
9)	MR I HASSAN	02-02-2023	To	10-02-2023
10)	MR. A GANGULY	01-02-2023	To	17-02-2023
11)	MS. B CHOUDHURY	08-02-2023	To	18-02-2023
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13)	MR. R SARMAH	05-02-2023	To	10-02-2023
14)	MR. A J SARMA	03-02-2023	To	15-02-2023
15)	MR M Z AHMED	06-02-2023	To	09-02-2023
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17)	MR. A M DUTTA	06-02-2023	To	09-02-2023
18)	MR. D GHOSH	06-02-2023	To	07-02-2023
19)	MR S BORTHAKUR	06-02-2023	To	10-02-2023
20)	MR S SARMA	04-02-2023	To	12-04-2023



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BEFORE:

HONOURABLE THE CHIEF JUSTICE (ACTING)

COURT NO: 2

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-I]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
17	WP(C)/1326/2020 PART-HEARD, FIXED	M/S. BHATTER TRADERS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. N J GOGOI (R-2) SC, AGRICULTURE MARKETING BOARD.
18	WITH WP(C)/6720/2017	NEZONE FOODS PRIVATE LTD. Versus THE STATE OF ASSAM and 3 ORS.	MR.A PARVEZ MR.M DUTTA MR.S SINGHA	MR. N J GOGOI (SC, ASSAM STATE AGRICULTURE MARKETING BOARD) SC, AGRI. DEPARTMENT
	WITH I.A.(Civil)/4019/2019 in WP(C)/6720/2017	NEZONE FOODS PVT. LTD. Versus THE STATE OF ASSAM and 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI	MR. P SAIKIA
19	WITH WP(C)/6723/2017	LAHKAR UDYOG PRIVATE LTD. Versus THE STATE OF ASSAM and 3 ORS.	MR.A PARVEZ MR.S CHAMARIA MR.M DUTTA MR.S SINHA	N J GOGOI (SC, ASSAM STATE AGRICULTURE MARKETING BOARD) SC, AGRI. DEPARTMENT
	WITH I.A.(Civil)/4021/2019 in WP(C)/6723/2017	LAHKAR UDYOG PVT. LTD. Versus THE STATE OF ASSAM and 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. P SAIKIA MR. N J GOGOI (SC, ASSAM STATE AGRICULTURE MARKETING BOARD)
20	WITH WP(C)/6728/2017	INDRAPRASTH ROLLER FLOUR MILLS Versus THE STATE OF ASSAM and 3 ORS.	MR.A PARVEZ MR.M DUTTA MR.S SINGHA	MR.S CHAMARIA MR N J GOGOI (SC,ASSAM STATE AGRICULTURE MARKETING BOARD) SC, AGRI. DEPARTMENT
	WITH I.A.(Civil)/4023/2019 in WP(C)/6728/2017	INDRAPRASTH ROLLER FLOUR MILLS Versus THE STATE OF ASSAM and 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. P SAIKIA
21	WITH WP(C)/2534/2019	M/S. KRISHNA TRADING COMPANY AND ANR. Versus THE STATE OF ASSAM AND 5 ORS	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB)

22	WITH WP(C)/2557/2019	M/S. JAYSHREE RAJASTHAN STORES AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB) SC, AGRICULTURE MARKETING BOARD.
23	WITH WP(C)/2559/2019	M/S. MORE ENTERPRISE AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB) SC, A S A M B
24	WITH WP(C)/2658/2019	M/S. JAI BAJRANGBALI FOOD PRODUCTS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N GOGOI MS. N MECH MR. N HAWELIA	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB) SC, A S A M B
25	WITH WP(C)/2667/2019	M/S. SITARAM RAMESWARLAL AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM
26	WITH WP(C)/2670/2019	M/S. RADHAKRISHNAN FLOUR MILLS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB)
27	WITH WP(C)/2671/2019	M/S. RATHI TRADERS AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB)
28	WITH WP(C)/2672/2019	M/S. MODI ENTERPRISE AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB)
29	WITH WP(C)/2675/2019	M/S. ASKARAN AMIT KUMAR PRINCHA AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	GA, ASSAM MR. N J GOGOI (SC, ASAMB) MR. N J GOGOI (SC, ASAMB)
30	WITH WP(C)/1328/2020	M/S. MAHABIR OIL TRADERS INDUSTRIES AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS. N MECH	MR. N J GOGOI (R-2) SC, AGRICULTURE MARKETING BOARD.

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 3

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 56-103), ALONGWITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDER (STAY VACATING)

52	I.A.(Civil)/274/2023 CONNECTED WITH ITEM NO. 1 IN THE DAILY CAUSE LIST in WP(C)/3097/2022	MD. ALI HUSSAIN Versus MD. MOYNUL ISLAM AND 6 ORS	MR. S RANA	R. ALI
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ORDERS

53	WP(C)/5013/2022 B/O	MOZIRAN NESSA Versus THE STATE OF ASSAM AND 7 ORS	MR. A Y CHOUDHURY MRS. Z AKHTAR MR. T A CHOUDHURY MR M DEY	SC, SEC. EDU. GA, ASSAM MR. A K HUSSAIN (R-7) MS S HAZARIKA (R-7) MR. B HUSSAIN (R-7)
54	WP(C)/6337/2022 B/O	GAURI SANKAR BORA Versus RAJIV GANDHI INSTITUTE OF PETROLEUM TECHNOLOGY AND 10 ORS	MR R SENSUA MR S DAS MR D BORAH M. A. OASIS	

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 4

[CIVIL BENCH-II]

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-II, FROM ITEM NOS. 1-55), ALONGWITH THE FOLLOWING MATTERS]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

47	WP(C)/3893/2022 B/O	DR. ABEDA KATUN Versus THE STATE OF ASSAM AND 24 ORS	MR. M U MAHMUD BASANTI CHETIA MRS. M SAIKIA MS J BEGUM MR S H MAHMUD MR S ISLAM	SC, SEC. EDU. MR. S BORA, SC, SSA/RMSA MR. K GOGOI, SC, TECHNICAL EDUCATION MR. S B LASKAR (R19) MR. H A LASKAR (R19) MS N KALITA (R19) MS D DUTTA (R19)
48	WITH WP(C)/4033/2022	ABDUL MANNAN PRODHANI Versus THE STATE OF ASSAM AND 21 ORS.	MR S M ABDULLAH P MD S HOQUE MD R ISLAM MR S JAFRI MS S.G.KASHYAP	SC, SEC. EDU. MR. S B LASKAR (R17) MR. H A LASKAR (R17) MS N KALITA (R17) SC, TECHNICAL EDU.
49	WP(C)/7194/2022 WITH WP(C)/3193/2014(D/O), WITH WP(C)/8790/2018(D/O), B/O	LAKHESWAR DEURY Versus THE STATE OF ASSAM AND 4 ORS.	MR. A K HUSSAIN MR. B HUSSAIN MR A HAQUE	SC, SEC. EDU.

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[AT 2:00 PM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 5

**[THIS BENCH WILL SIT AT 2:00 PM OR AFTER
RISING OF THE SPECIAL DIVISION BENCH,
WHICHEVER IS EARLIER.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
32	Bail Appln./429/2023 B/O	WANGRANG DADA AND 2 ORS. Versus THE STATE OF ASSAM	MR. R S MISHRA MS M NIROLA	SPL PP WILDLIFE FOREST ASSAM
MOTION				
33	AB/276/2023 FIXED	DERSAHAD BASUMATARY Versus THE STATE OF ASSAM	MR. S KALITA MR. S KAKATI MR P DAS GUNJAN DAS	PP, ASSAM

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 12

[CIVIL BENCH-IV

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.66-127), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
63	WP(C)/605/2023 B/O	MUSTAFA AHMED CHOUDHURY AND 4 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY MS S DAS	GA, ASSAM
64	WP(C)/606/2023 B/O	MIA KHAN AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MR. A H M R CHOUDHURY MS S DAS	GA, ASSAM
ADMISSION				
65	WP(C)/1910/2022 FIXED	KRISHNA KANTA BHUYAN Versus THE STATE OF ASSAM AND 6 ORS	MR. B BARUAH LEGAL AID COUNSEL	GA, ASSAM MR GOPAL (r-4) MS. N UPADHYAY (r-7) MR. P DAS (r-7)
66	WP(C)/6689/2022 FIXED	RITUL HUSSAIN Versus THE STATE OF ASSAM 4 ORS	MRS S RAHANA ALHAJJ I UDDIN MRS. R MOMTAZ MR. A M AHMED P. GHOSH	GA, ASSAM MR B N SARMA MS. N BARUAH
ORDERS				
67	I.A.(Civil)/142/2023 FIXED in WP(C)/2216/2017	BHABA DOLLEY and 11 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR. R ALI MR. R ALI MR. S M RAHMAN MR.M ALI	SC, REVENUE
	WITH WP(C)/2216/2017	BHABA DOLLEY and 11 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR. R ALI MR. S M RAHMAN MR.M ALI MR H HOQUE	GA, ASSAM
68	I.A.(Civil)/292/2023 B/O in WP(C)/496/2023	VOYANTS SOLUTION PRIVATE LIMITED AND 2 ORS. Versus UNION OF INDIA AND 4 ORS.	MR. I CHOWDHURY SR ADV MR. S BISWAKARMA MR T DAS R. CHAUHAN	DY.S.G.I. SC, NHIDC

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LEAVE NOTE OF ADVOCATES FOR 06/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
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18)	MR. D GHOSH	06-02-2023	To	07-02-2023
19)	MR S BORTHAKUR	06-02-2023	To	10-02-2023
20)	MR S SARMA	04-02-2023	To	12-04-2023



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Monday,6th February 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 14

[CIVIL BENCH-IV

THIS BENCH WILL TAKE UP HEARING CAUSE LIST DATED 02-01-2023 TO 03-03-2023 (RELATING TO CIVIL BENCH-IV, FROM ITEM NOS.1-65), ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

50	I.A.(Civil)/3609/2022 WITH L.A. APP./9/2022(D/O), B/O in LA.App./9/2022 WITH	DULAGRAM TEA LTD. Versus THE COLLECTOR, CACHAR	MR J KALITA MS. S. KAR	GA, ASSAM
51	I.A.(Civil)/3507/2022 IN L.A. APP./8/2022(D/O)	PALLORBUND TEA LTD. Versus THE COLLECTOR, CACHAR	MR. J KALITA	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/02/2023

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19)	MR S BORTHAKUR	06-02-2023	To	10-02-2023



THE GAUHATI HIGH COURT AT GUWAHATI

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SUPPLEMENTARY CAUSELIST

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[For Monday,6th February 2023]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 15

**[THIS BENCH WIL SIT AFTER RISING OF
DIVISION BENCH-I]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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TO BE SPOKEN TO

21	WP(C)/3804/2022	OMEGA PRINTERS AND PUBLISHERS PVT LTD Versus THE UNION OF INDIA AND 3 ORS	MR. A K GUPTA MR. R S MISHRA	SC, GST ASSTT.S.G.I.
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ORDERS

22	I.A.(Civil)/1074/2021 FIXED in WP(C)/2984/2021	M/S ANABOND LTD. Versus THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST
	WITH WP(C)/2984/2021	M/S ANABOND LTD. Versus THE UNION OF INDIA AND 3 ORS.	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MS S SHARMA	SC, GST

LEAVE NOTE OF ADVOCATES FOR 06/02/2023

1)	MR. P KHATANAR	13-12-2022	To	08-02-2023
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19)	MR S BORTHAKUR	06-02-2023	To	10-02-2023
20)	MR S SARMA	04-02-2023	To	12-04-2023



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[For Monday,6th February 2023]

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[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 16

[CRIMINAL AND CIVIL MATTERS]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2022 TO 03-03-2023
(RELATING TO CRIMINAL BENCH(CRL.REV.P.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
55	Bail Appln./371/2023 FIXED	SHAHEB UDDIN Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR. J ALI MD R ISLAM	PP, ASSAM
56	Bail Appln./421/2023 B/O	BAHARUL ISLAM Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR G P CHETIA MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
57	Bail Appln./428/2023 B/O	LOTFAR RAHMAN @ ROCKY AND 3 ORS Versus THE STATE OF ASSAM	MR N AHMED MR G P CHETIA MD. A A KHAN MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/02/2023

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1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
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[For Monday,6th February 2023]

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BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 20

**[THIS BENCH WILL SIT AFTER RISING OF
SPECIAL DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
35	Crl.A./25/2023 B/O	JAGADISH BARMAN Versus THE STATE OF ASSAM	G UDDIN MS. P ADHIKARI MR P AGARWAL MR A K AZAD MR A H SARKAR	PP, ASSAM
	WITH I.A.(Crl.)/66/2023 in Crl.A./25/2023	JAGADISH BARMAN Versus THE STATE OF ASSAM	G UDDIN MS. P ADHIKARI MR P AGARWAL MR A K AZAD MR A H SARKAR	PP, ASSAM
BAIL HEARING (BA)				
36	Bail Appln./2145/2022 WITH LCR AND CASE DIARY, FIXED	SAIMON DEB BARMA @ SAIMON DEBBARMA Versus THE STATE OF ASSAM	MR. M A CHOUDHURY	PP, ASSAM
37	Bail Appln./145/2023 WITH LCR, FIXED	MITHU AGARWAL Versus THE STATE OF ASSAM	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
38	Bail Appln./146/2023 FIXED	MAINAL HOQUE Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
39	Bail Appln./335/2023 WITH OFFICE NOTE, LCR FILES, FIXED	KORIPUDDIN SK Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS J. AKTAR	SPL PP WILDLIFE FOREST ASSAM

LEAVE NOTE OF ADVOCATES FOR 06/02/2023

1)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
2)	MR. P. CHOUDHURY	24-01-2023	To	08-02-2023
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 23

[CRIMINAL AND CIVIL MATTERS]

**THIS BENCH WILL TAKE UP HEARING CAUSE
LIST DATED 02-01-2022 TO 03-03-2023
(RELATING TO CRIMINAL BENCH(CRL.PET.)),
ALONG WITH THE FOLLOWING MATTERS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>				
60	Bail Appln./3446/2022 AT 2:00 PM	ANANTA BARMAN Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. P S BISWAS MS A BORAH MR RITURAJ TIWARI	PP, ASSAM
<u>MOTION</u>				
61	CrI.Rev.P./605/2022 FIXED	JAKIR HUSSAIN @ ZAKIR HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR. A T SARKAR MS S PATAR	PP, ASSAM
62	AB/348/2023 B/O	JAHAN UDDIN Versus THE STATE OF ASSAM	MR. A PARAMANIK P. KALITA	PP, ASSAM
<u>BAIL HEARING</u>				
63	AB/3493/2022 FIXED	RAJIV KUMAR GUPTA Versus THE STATE OF ASSAM	MR B K MISHRA MR. S ISLAM MR A HAWARI	PP, ASSAM
<u>ORDERS</u>				
64	I.A.(CrI.)/58/2023 WITH OFFICE NOTE, FIXED in CrI.A./21/2023 WITH CrI.A./21/2023	BILLAL HUSSAIN Versus THE STATE OF ASSAM AND ANR. BILLAL HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A AHMED U U KHAN MR H R A CHOUDHURY MR. A AHMED U U KHAN	PP, ASSAM PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 06/02/2023

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